

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2778
ANSWERED ON:13.03.2015
TRADE IMBALANCE
Singh Shri Ravneet

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of trade imbalances at the time of commencement of Free Trade Agreements and investment-cum-trade agreements entered into with the various countries and regional trade blocks;
- (b) the steps taken/proposed to be taken by the Government to correct these imbalances; and
- (c) the details of further concessions sought by trading partners in the above agreements and the response of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

- (a) The details of the trade balances/ imbalances at the time of commencement of Free Trade Agreements are given at Annexure 1.
- (b) and (c): The issue of trade imbalances with our trading partners and the concessions sought are taken up bilaterally with the respective countries through institutional mechanisms which are in place with the countries. The review of Agreements are undertaken to review the imbalances and implementation issues to optimize the potential of the Agreements.

Continuous efforts are made to bridge the trade imbalances through export incentive measures. The Government assesses the export performance on a continuous basis and need based corrective measures to boost exports are taken from time to time. The Government is providing a policy environment through a mix of measures including fiscal incentives, institutional changes, procedural rationalization and efforts for enhanced market access across the world and diversification of export products. Trade promotion activities are organised, from time to time, in various countries with which India has trade agreements.